

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1730/2018

MATHALA CHANDRAPATI RAO

Appellant(s)

VERSUS

MEMBER SECRETARY, ODISHA STATE POLLUTION
CONTROL BOARD & ORS.

Respondent(s)

WITH

C.A. No. 1729/2018 (XVII)

Date : 04-12-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Appellant(s) Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri A. Dubey, Adv.
Mr. H.B. Dubey, Adv.
Mr. Amit Shahi, Adv.
Mr. Amit Kumar, Adv.
Mr. Gaurav Yadav, Adv.

For Respondent(s) Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Shashwat Panda, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. Pradeep Kar, Adv.

Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant prays for and is granted two weeks' time to file application for deletion of the name of respondent no.6.

(JATINDER KAUR)
P.S. to REGISTRAR

(NIDHI WASON)
COURT MASTER (NSH)